



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/00656/2020**

Chandigarh, this the 13<sup>th</sup> day of August 2021

**HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)**

(Through video conference from Bangalore Bench)

**HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)**

(Through video conference from Bangalore Bench)

Shilpa Srivastava aged 38 years wife of Vinay Kumar Srivastava, resident of House No. 204-A, Sector 51-A, Chandigarh - 160047.

**....Applicant**

(BY: Sh. Sushil Saini, Advocate)

**Versus**

1. The Union of India through its Under Secretary, Government of India, Ministry of Human Resource Development, Department of Higher Education, Technical Section II, Shastri Bhawan, New Delhi - 110001.
2. The Director, Technical Education, Sector 12, Union Territory, Chandigarh - 160012.
3. The Principal, Government Polytechnic for Women, Sector 10-D, Chandigarh- 160011.

**... .Respondents**

(BY: Sh. Rohit Sharma, Advocate)

**O R D E R(Oral)**

**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. The present Original Application has been filed by the applicant under Section 19 of the Administrative Tribunals Act, 1985



making therein a prayer for issuance of a direction to respondents to fill up the post of Junior Librarian, which according to him, is lying vacant since 04.07.2013 in the Government Polytechnic for Women, Sector 10-D, Chandigarh.

2. Respondents by way of filing a joint reply have stated that the post of Junior Librarian remained vacant for two years and because of the said reason it was abolished and, therefore, its revival was required. It has further been stated that the Chandigarh Administration vide communication dated 20.12.2018 (Annexure A-8) forwarded the proposal to Govt. of India to accord approval for revival of the post of Junior Librarian. The proposal with regard to revival of the post of Junior Librarian is under active consideration of the Chandigarh Administration and the Government of India which is clear from the letters dated 04.01.2018, 01.06.2018, 04.09.2018, 11.01.2019, 16.02.2019, 01.12.2020 and 20.12.2018 (Annexures R-2 to R-8).

3. In view of the above stand maintained by the respondents in their written statement, we deem it appropriate to dispose of the present Original Application with a direction to respondents to complete the process of revival of the post of Junior Librarian within a period of two months from the date of receipt of a certified copy of this order and consider the cases of all the eligible candidates seeking promotion to the said post.

4. Ordered accordingly. However, there shall be no orders so as to costs.



**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

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